

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 28.08.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	M.A.15017/2020	V. Anand	M.G.P
2	M.A.15062/2019	C.R.Devaraj	
3	M.A.15063/2019	P.M. Narayanaswamy	K.N.K.
4	A.P.15001/2020	B.V. Prakasha Angadi	
5	A.P.15002/2020	B.V. Prakasha Angadi	
6	A.P.15003/2020	B.V. Prakasha Angadi	
7	A.P.15004/2020	B.V. Prakasha Angadi	
8	A.P.15005/2020	B.V. Prakasha Angadi	
9	A.P.15006/2020	B.V. Prakasha Angadi	
10	R.A.15030/2020	Krishna R.	G.N.V.
AFTERNOON SESSION			
1	Ex.15016/2020	D.N.N.	
2	Ex.15015/2020	A. Shivarama	
3	R.A.15029/2018	K.N.M.	K.N.S.
4	Misc.15008/2017	S. Krishnakishore	S.R.S.
5	R.A.15077/2019	Dinesh Kumar	D.L.K
6	R.A.15025/2018	H. Devendrappa	K.T.D.
7	S.C.15025/2018	P.P.	P.R. A.R.S.R.
8	S.C.15012/2016	P.P.	H.R.
9	S.C.15002/2015	P.P.	
10	S.C.15013/2017	P.P.	
Judgment \ Orders			
1	M.A.15006/2020	V. Vijayashekara Gowda	
2	CrI.Misc.15107/2020	M.H. Chabbi	P.P.
3	CrI.Misc.15108/2020	Ananda H.C.	P.P.
4	CrI.Misc.15109/2020	K.S. Vishwanath	P.P.
5	CrI.Misc.15110/2020	K.S. Vishwanath	P.P.

In the court of Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 28-08-2020.

**MORNING SESSION
HEARING**

Case No.			Plaintiff / Defendants Name
1.	O.S.	578/12	- Balanarayanawamy V/s. Muniramaiah
2.	O.S.	14/20	- Asmathunnisa V/s. Khasim Khan
3.	O.S.	1056/19	- Suresh V/s. Kamalamma
4.	O.S.	638/16	- Venkatesh V/s. Sakamma
5.	O.S.	674/18	- Prashanth Kumar V/s. Pillanna
6.	O.S.	73/19	- Susheelamma V/s. Krishnappa
7.	O.S.	532/20	- Jamuna V/s. Nagarajappa
8.	O.S.	425/20	- Saroja V/s. Muniyamma
9.	O.S.	825/06	- Narayanawamy V/s. C.R. Ramesh
10.	O.S.	1361/06	- Ramesh V/s. Chikkanarayanawamy

AFTERNOON SESSION

11.	O.S.	678/12	- Mahadevappa V/s. Lakshminarasimhaswamy
12.	O.S.	742/18	- Anjanappa V/s. Akkayamma
13.	O.S.	682/06	- Meenakshi V/s. Susheelamma
14.	O.S.	423/20	- P. Ramesh V/s. Pillappa

New Suits - Plaintiff/Defendants Name

15.	O.S.	558/20	- Kum. V. Revathi V/s. Lalithamma
16.	O.S.	560/20	- Prakash Kshirasagar V/s. A. Lokesh
17.	O.S.	562/20	- Sujatha V/s. Krishnappa
18.	O.S.	564/20	- Rathnamma V/s. Doddanna
19.	O.S.	566/20	- N. Swamy V/s. A. Ramakrishnappa
20.	M.A.	13/20	- N. Chandrappa V/s. C.N. Swamy

N. Oil

Prl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.